

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)Nos. 308-309 of 2019

IN THE MATTER OF:

Sumit Aggarwal

.....Appellant

Vs.

Silvertoan Papers Ltd. & Ors.

.....Respondents

Present :

For Appellant: Mr. Gautam Singh, Advocate

**For Respondents: Mr. Alok Kumar Kunal, Advocate for R-1
Mr. Rakesh, Advocate for R-2**

O R D E R

02.08.2019 - Heard the parties. Judgement is reserved.

It will be open to the parties to file short written submissions not more than three pages by **5th August, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthy Narahari]
Member (Technical)

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